

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-244(PB)/2019

IN THE MATTER OF:

Stressed Asset Stabilization Fund (SASF)
v.
Jain Studio

.... Applicant/Petitioner
.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.02.2020

CORAM:

MR. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

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For the Respondent

Mr. Vikhyat Oberoi, Adv.

ORDER

CA-867(PB)/2020

List on 06.02.2020.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)